

4 - HIGHLIGHTS

1. NO. OF CONSTITUENCIES

TYPE OF CONSTITUENCY	GEN	SC	ST	TOTAL
NO OF CONSTITUENCIES	140	34	25	199

2. NO. OF CONTESTANTS

NO. OF CONTESTANTS IN A CONSTITUENCY	1	2	3	4	5	6-10	11-15	ABOVE 15
NO OF SUCH CONSTITUENCIES	0	0	1	3	11	125	50	9

TOTAL CONTESTANTS IN A FRAY	1863
AVERAGE CONTESTANTS PER CONSTITUENCY	9
MINIMUM CONTESTANTS IN A CONSTITUENCY	3
MAXIMUM CONTESTANTS IN A CONSTITUENCY	18

3.ELECTORS

		MALE	FEMALE	THIRD GENDER	TOTAL
I.	NO. OF ELECTORS(INCLUDING SERVICE ELECTORS)	27486203	25203329	614	52690146
II.	NO. OF ELECTORS WHO VOTED(EXCLUDING POSTAL VOTES)	20383644	18827682	349	39211675
III.	POLLING PERCENTAGE(EXCLUDING POSTAL BALLOTS)	74.16	74.7	56.84	74.42

3A	POLLING PERCENTAGE (STATE)	75.3
4A	TOTAL VOTES POLLED (EVM + POSTAL)	39678198
4B	TOTAL VALID VOTES (EVM + POSTAL)	39253164
5A	NOTA VOTES (EVM + POSTAL)	382073
5B	NOTA VOTES AS % OF TOTAL VOTES	0.96
6A	TOTAL POSTAL VOTES	466523
6B	NO OF REJECTED POSTAL VOTES	39099
6C	% OF REJECTED POSTAL VOTES OVER TOTAL POSTAL VOTES	8.38
7A	NO. OF POLLING STATIONS	51890
7B	AVERAGE NO. OF ELECTORS PER POLLING STATION	1015

8. PERFORMANCE OF CONTESTING CANDIDATES

		MALE	FEMALE	THIRD GENDER	TOTAL
I.	NO. OF CONTESTANTS	1681	182	0	1863
II.	ELECTED CANDIDATES	179	20	0	199
III.	FORFEITED DEPOSITS	1284	127	0	1411

Disclaimer

THIS REPORT IS BASED ON INDEX CARDS DATA MADE AVAILABLE BY CONCERNED RETURNING OFFICERS ON THE BASIS OF STATUTORY DATA MAINTAINED IN THE FORMS. IN CASE OF ANY DISPUTE, THE DATA MAINTAINED IN THE STATUTORY FORMS BY THE CONCERNED RETURNING OFFICERS SHALL PREVAIL.